

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P.(I.B) No. 772/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020**

Name of the Company: Meenakshi Associates Pvt Ltd
V/s
Gujarat Alkalies & Chemicals Ltd

Section 9 of the Insolvency and Bankruptcy Code,
2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

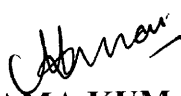
Advocate, Mr. Sunil Bhavsar is present. Advocate, Ms. Kamyah Shah is present.

The Ahmedabad National Company Law Tribunal Practitioners Association passed a resolution unanimously resolving that the matter listed before the NCLT, Ahmedabad Bench on 07.12.2020 be adjourned to any other date as may be convenient, in view of sad demise of Hon'ble Mr. Justice G.R. Udhwani, Sitting Judge, High Court of Gujarat.

Accordingly, the matter is adjourned in respect to the departed soul.

List the matter on 28.01.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 7th day of December, 2020